

**OPENING SHEET OF CIVIL REVISIONS**

**IN THE HIGH COURT OF PUNJAB AND HARYANA  
AT CHANDIGARH**

**JUDICIAL DEPARTMENT**

Civil Revision No. \_\_\_\_\_ 20

ORIGINAL SUIT				FIRST APPEAL				Date of filing petition in High Court	Value for purposes of jurisdiction	Value for purposes of Court-fee	Amount of Court fee on petition
Instituted		Decided		Instituted		Decided					
Court	Date	Court	Date	Court	Date	Court	Date				

Presented by \_\_\_\_\_ (Name of Party, Advocate filing the Petition)

Petitioner (plaintiff or defendant) \_\_\_\_\_

Respondent (plaintiff or defendant) \_\_\_\_\_

Order of the first Court and date \_\_\_\_\_

Appellate Court and date \_\_\_\_\_

Confirming, reversing or modifying \_\_\_\_\_

Original claim \_\_\_\_\_

Claim in Revision \_\_\_\_\_

Petition under section \_\_\_\_\_ of Act \_\_\_\_\_ of \_\_\_\_\_